

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI


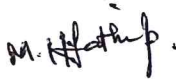

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. S.VIJAYARAGHAVAN MEMBER-TECHNICAL

APPLICATION NUMBER : CA/ 94 /2017  
PETITION NUMBER : TCP/172/2016  
NAME OF THE PETITIONER(S) : SIRAJUDEIN MOHAMMED SUBAIR  
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|--|--|---|
| 1. | T.K. Bhaskar<br>Priyadarshini<br>Akhil Jain<br>Keerthi | Counsel for Petitioners                |  |
| 2. | M. Hgnul Fathima                                       | Counsel for 3 <sup>rd</sup> Respondent |  |
| 3. | Karthik Seshadri<br>for VINOBS                         | for R <sub>1</sub> - R <sub>2</sub>    |  |

**ORDER**

Mr. T.K. Bhaskar, Counsel for Petitioners present. Mr. Karthik Seshadri, Counsel for R-1 and R-2 and Ms. M. Hgnul Fathima, Counsel for R-3 present. It has been submitted by the Counsel for Respondents that some new documents are proposed to be filed by the Petitioner in the matter and needs time to study the document and reply to the same. At request, time is enlarged with the direction to reply the same by 30.06.2017. Thereafter, the Petitioner will give response by 05.07.2017. The matter is posted for final arguments. Put up on 10.07.2017 at 10.30 A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)